

NO. 25

Form of Lodgment Schedule

IN THE SUPREME COURT OF INDIA

Suit/Appeal/Petition No.of.....

.....

Plaintiff(s)/appellant (s)/Petitioner (s)

Versus

.....

Defendant(s)/Respondent (s)

Date of Order	Amount	Party on whose behalf and the purpose for which the payment is made	Remarks
---------------	--------	---	---------

Dated.....

Issue Challan

Time for payment till

.....

(Signature)

Advocate or party making the Payment

.....

(Signature)

Registrar
